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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH
O.A. No. 386/93

New Delhi: this the 23rd day of July, 1999.

HON'BLE MR.S.R.ADIGE, VICE CHAIRMAN(A)

HON'BLE MR.P.C.KANNAN, MEMBER(J)

Smt Manju Lata Sharma,
S/o Shri Sunil Kumar Sharma,
R/o 3/86 Nehru Gali Vishwas Nagar,
Shahdara,
Delhi-32

...Applicant.

(By Advocate: Shri V.K.Malhotra)

Versus

1. The Lt.Governor,
Rajniwas, 16 Rajpur Road,
Delhi.
2. Commissioner-cum-Secretary of
Education, Old Secretariat,
Delhi Administration,
Delhi.

3. The Director of Education,
Old Secretariat,
Delhi Administration,
Delhi

.....Respondents.

(By Advocate: Shri Rajendra Pandita)

ORDER

HON'BLE MR.S.R.ADIGE, VICE CHAIRMAN(A).

Applicant impugns respondents' order dated 8.5.92 (Annexure-G,23) rejecting her candidature as TGT (Maths) under Delhi Administration.

2. Heard both sides.

3. Admittedly as per the marking system adopted by respondents for selecting candidates for appointment, a minimum of 40 marks was required for appointment as TGT (Maths) in female general category in that selection. Applicant has not specifically denied that as per aforesaid marking system, she had secured 36.5 marks for

qualification other than past teaching experience. It is not also denied by her that as per aforesaid marking system, 1 mark was to be awarded for completion of 6 months of teaching experience at degree college/University level. Applicant in her application form has claimed 1 year 10 months of aforesaid teaching experience. Thus as per her own averments, she was entitled to $36.5 + 3 = 39.5$ marks and thus fell short of the minimum of 40 marks necessary for appointment.

4. We find ourselves unable to help the applicant. The OA fails and is dismissed. No costs.

Dra. R. Kannan
(P.S. KANNAN)
MEMBER(J)

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(S. R. RADIGE)
VICE CHAIRMAN(A).

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